.GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 4078

TO BE ANSWERED ON MONDAY, THE 18th AUGUST 2025/27 SRAVANA, 1947 (SAKA)

GST Collection in Dadar and Nagar Haveli and Daman and Diu

†4078 SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of FINANCE be pleased to state:

- (a) the total GST collected in the Union Territory of Dadra and Nagar Haveli and Daman and Diu during each of the last eight financial years particularly from Daman and Diu, year-wise;
- (b) the details of total number of persons and institutions from Daman and Diu filed GST returns during the last eight years along with the category under which highest GST returns have been filed; and
- (c) the details of steps taken by Government to further strengthen GST compliance in the Union Territory of Dadra and Nagar Haveli and Daman and Diu?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The details of Gross GST collection (Domestic) of Union Territory of Dadra and Nagar Haveli and Daman and Diu is given below: -

(in Rs. Crores)

Financial Year	Dadra and Nagar Haveli and Daman and Diu
2017-18	2,140
2018-19	2,823
2019-20	2,965
2020-21	2,655
2021-22	3,147
2022-23	3,774
2023-24	4,336
2024-25	4,410
2025-26	
(till July, 25)	1,652
Total	27,900

(b): The detail of active taxpayers of Union Territory of Dadra and Nagar Haveli and Daman and Diu at the end of each financial year is given below: -

At the end	Dadra and Nagar Haveli and Daman and Diu			
of	Normal	Composition	All	
Jul 17	7,894	227	8,121	
Mar 18	12,743	675	13,447	
Mar 19	14,177	738	15,215	
Mar 20	14,078	703	15,121	
Mar 21	13,909	653	14,924	
Mar 22	14,649	626	15,671	
Mar 23	14,504	613	15,556	
Mar 24	14,799	568	15,843	
Mar 25	15,018	570	16,168	

(c): The Government, on the recommendations of the GST Council, has taken several measures for reforms in GST. These inter-alia include measures for improving tax compliance such as mandating e-way bill, ITC matching, e-invoice for B2C suppliers, deployment of machine-based analytics, aadhaar authentication for registration, calibrated action on non-filers, stop filers, targeted assessment-based action on risky tax payer, etc.
